GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFIC ATION

Dated Shillong, the 23rd May, 2025

No. LJ(B) 48/2020/193 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Smti. Tolino Chishi, IAS, as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh), Secretary to the Govt. of Meghalaya, Law Department ***

Memo No. LJ (B) 48/2020/193 - A, Copy forwarded to:- Dated Shillong, the 23rd May, 2025

- 1. The Additional Deputy Commissioner, East Khasi Hills District with reference to your letter No. KCR. 20/1/90/Vol-I/56/275 Dt. 20.05.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. The Personnel & A.R. (A) Department for information.
- 4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

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Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.